## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422A/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAXMINARAYAN COTTON COMPANY

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. B. Karthikoyan 2. M. JAIGAREE KAMERI

Country Respondent
Country Petitioner

Counsel representing both the parties are present. Respondent Counsel submitted that they are intending to settle the matter by way of compromise. It is directed to file a memo of proposed compromise with the terms, by furnishing a copy to the other side. Put up on 16.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)